

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. CONT.A. 4/2024

I.A. 100/2024

In

C.P. 250/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Mukesh Nathalal Barot

VS

A E Infra Projects Private Limited.

Appearance

For Applicant : Adv. Arjun Amanchi

For Respondent : Adv. Ajinkya Kundukar

SECTION 241 (1), 242 (4) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 100/2024

Ld. counsel for the respondent seeks time to file reply. Let the same be done within three weeks after serving copy to the other side. List this matter along with other pending application on **20.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)